

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH AT AHMEDABAD**

ITEM No. 3  
IA/117(MP)2021  
in  
(MP) CP(IB) 13 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Bharat Vyas Proprietor of M/S Connect to Create  
V/s  
Shantan Innovations Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..09/07/2021**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Mr. Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Natasha Shah, Advocate  
For the Respondent :

**ORDER**

IA No. 117 of 2021

This application is filed by the State Tax Officer.

Learned Counsel for the Respondent No. 2 accepts notice and undertakes to file reply within two weeks. The Respondent No. 1 is Corporate Debtor represented by the Respondent No. 2 -Resolution Professional.

List the matter on 18.08.2021.

  
**VIRENDRA KUMAR GUPTA**  
**MEMBER (TECHNICAL)**

  
**Dr. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**